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firm export order of confirm L/C. The ultimate cost to the exporter will not exceed 2% over 6 months LIBOR excluding withholding tax.

(c) The Scheme has been generally welcomed by the exporters as indicated during discussion with export organisation.

[Translation]

Tax Evasion

3652. SHRI LAL BABU RAI: Will the Minister of FINANCE be pleased to state:

(a) the number of complaints regarding tax evasion received by the Income-Tax Commissioners from the Members of Parliament during the last two years;

(b) whether any action has been taken on those complaints;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d). The information is being collected and will be laid on the Table of the House.

Export Of Raw-leather.

3653. SHRI PRABHU DAYAL KATHERIA: Will the Minister of COMMERCE be pleased to state:

 (a) whether any target has been fixed for export of raw-leather during the current year; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) No,Sir.

(b) Does not arise.

[English]

RBI Restriction on Loans Against Shares

3654. SHRI PIUS TIRKEY: Will the Minister of FINANCE be pleased to state:

 (a) whether RBI has imposed restrictions upon Indian investors on loan against shares and not upon foreign investors;

(b) if so, the reasons therefor; and

(c) whether the Government propose to withdraw the restrictions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS (DR. ABRAR AHMED):(a)to(c). The guidelines regarding advances against the security of shares and debentures/bonds are issued by the Reserve Bank of India to bank operating in India. Status of the investor borrowing from the banks is not the criterion for applicability of the guidelines. The extant guidelines are considered appropriate.

Increase in Cargo Handling Charges

* 3655. PROF. SAVITRI LAKSHMANAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there has been steep up-